

## Annexure – 3

Name of the corporate debtor: Apex Consumer Appliances Private Limited; Date of commencement of CIRP: 21st May, 2024; List of creditors as on: 04th June, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	J.C. Flowers Asset Reconstruction Private Limited	04-06-2024	42,88,94,197.17	42,88,94,197.17	Secured	-	-	No	90.68	0.00	0.00	-	-	claim has been provisionally admitted and further documents have also been sought
2	Bank of Baroda	04-06-2024	4,40,72,180.82	4,40,72,180.82	Secured	-	-	No	9.32	0.00	0.00	-	-	
	<b>Total</b>		<b>47,29,66,377.99</b>	<b>47,29,66,377.99</b>					<b>100.00</b>	<b>0.00</b>	<b>0.00</b>		<b>0.00</b>	



RD Aphale